

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 1299 of 1996

Date of Order : 28.4.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

DIPAK KUMAR ROY

Vs.

UNION OF INDIA & ORS.  
(S.E.RAILWAY)

For the applicant : Mr. B.C. Sinha, counsel.

For the respondents: None

ORDER

1. Counsel, Mr. B.C. Sinha, appearing for the applicant submits that he has instructions not to proceed with this matter.

2. The application is thus disposed of for non-prosecution, without passing any order as to costs.

3. None is present on behalf of the respondents.

  
(S. Dasgupta)  
Administrative Member

  
(S.N. Mallick)  
Vice-Chairman

R.S.